

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28542/2018

(Arising out of impugned final judgment and order dated 31-08-2017 in WA No. 3334/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

IA No. 146354/2018 - CONDONATION OF DELAY IN FILING
IA No. 124700/2021 - EXEMPTION FROM FILING O.T.
IA No. 124698/2021 - INTERVENTION APPLICATION
IA No. 5246/2022 - STAY APPLICATION)

Date : 23-08-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Ms. Garima Prasad, Sr. Adv.
Mr. Vishnu Shankar Jain, AOR
Ms. Marbiang, Adv.
Mr. Shaurya Krishna, Adv.

For Respondent(s) Mr. Vijay Kumar, Sr. Adv.
Mr. Rajivkumar, AOR

Mr. Raju Sankar, Adv.
Mrs. Sweta S., Adv.
Mr. Dharmendra Kumar Sinha, AOR

Mr. Vidit Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the respondent seeking adjournment to file additional counter affidavit, list the matter 23.09.2022.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(PREETHI T.C.)
COURT MASTER (NSH)